

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 268 OF 2017 &
IA NO. 571 OF 2017**

Dated : 19th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

**Indian Wind Power Association (IWPA) ... Appellant(s)
Vs.
Punjab State Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Ashutosh Jain

Counsel for the Respondent(s) : Mr. Sakesh Kumar
Ms. Gitanjali N. Sharma for R-1

Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R-1

ORDER

The matter could not reach before the Bench.

As agreed by learned counsel for both the parties, list the matter for hearing on **11.11.2019.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

pr/vt